

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2966
ANSWERED ON:13.12.2006
CLEARANCE BY SACFA
Patel Shri Jivabhai Ambalal;Rana Shri Kashi Ram

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any application is pending before the Standing Advisory Committee for Frequency Allocation (India) for clearance as on date;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to clear the pending application?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a)&(b) Yes, Sir. The sites for wireless installations are processed and cleared after No Objection/ comments from members of Standing Advisory Committee for radio Frequency Allocation - SACFA (India) namely from Airport Authority, Defence, AIR, Doordarshan, Police, Space, Railways, etc. The unprecedented growth of mobile telephone and other wireless teleocm networks during recent years has resulted in continuous submission of very large number of applications for SACFA clearance and these are being processed regularly.

(c) Several steps have been taken to expedite clearance of such applications, including receipt/ processing of applications `on line` and `Special Clearance Drives` from time to time. The applications received from 1st July, 2006 onwards are presently in process.